

ADVOCATES (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY Sir, I lay on the Table of the House the Advocates (Amendment) Bill, 1973, as passed by Rajya Sabha

PUBLIC ACCOUNTS COMMITTEE

SIXTY-FIFTH REPORT

SHRI SEZHIYAN (Kumbakonam) I beg to present the Sixty-fifth Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Thirty-seventh Report relating to Ministry of Irrigation and Power

RAILWAY CONVENTION COMMITTEE

THIRD REPORT

SHRI R K SINHA (Faizabad) I beg to present the Third Report of the Railway Convention Committee, 1971 on 'Commercial and Allied Matters (Part I)'.

13.28 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K RAGHURAMAIAH) With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 26th February, 1973, will consist of —

- (1) Further discussion on the President's Address.
- (2) Discussion on the Resolution seeking approval of the Proclamation issued by the President in respect of the State of Andhra Pradesh.

(3) General discussion on the Railway Budget for 1973-74.

As Members are already aware, the General Budget for 1973-74 will be presented by the Finance Minister at 5 P M on Wednesday, the 28th February, 1973.

श्री हुकम चन्व कछबाय (मुरैना)
अध्यक्ष महोदय मैं प्रापकी अनुमति से सदन के कार्यक्रम के बारे में सत्री महोदय से एक प्रश्न पूछना चाहता हूँ।

MR SPEAKER You must send it in writing

SHRI S M BANERJEE (Kanpur) With your permission I should like to raise two issues I should request the hon Minister of Parliamentary Affairs to convey this to the various Ministers for making statement next week You are aware that the industrial units in UP are seriously affected by power cut and production is steadily decreasing in all factories, including the four defence factories which are producing arms and ammunitions The UP Government has unfortunately exempted the Indalco, one of the aluminum units of the Birlas, but not the ordinance factories which are so vital to the country's defence Through the Minister of Parliamentary Affairs I request the hon Minister concerned to make a statement and also take up this matter with the Chief Minister of U.P. and see that defence production is not at all affected I also request the hon Minister of Irrigation and Power to make a statement regarding power shortage in U.P. and other States

Secondly, I want your permission; the discussion on price-rise should be admitted next week. He has not said anything

The third point is regarding Harayana teachers You did not allow call attention notice. I wish to utilise this opportunity to bring to your kind notice that the strike was primarily